

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614
IB-1096/PB/2019

IA/2646/2024, IA/2100/2020, IVN.P/79/2023

IN THE MATTER OF:

Mr. Bharat Chug

...PETITIONER

Vs.

M/s. PD Advisory Services LLP

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 16.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/Financial Creditor

:Adv. Navneet R. Adv. Arun
Saxena in IA/2646/2024.

For the Successful Assignee

:Adv. Abhay Kaushik and Adv.
Himani Babbar

For the Respondent/Corporate Debtor

:Adv. Arun Saxena for R-1 to R-4
in I.A. no. 2100/2020.

ORDER

IA/2646/2024

Heard the Ld. Counsel on behalf of the Applicant. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **23.08.2024** alongwith **IA/2100/2020**.

Intv.P/79/2023

List the present application on **23.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)